

आयकर अपीलीय अधिकरण , ' ए' न्यायपीठ, चेन्नई
IN THE INCOME TAX APPELLATE TRIBUNAL
"A" BENCH, CHENNAI

श्री जॉर्ज माथन, न्यायिक सदस्यएवंश्री एस जयरामन, लेखा सदस्य केसमक्ष

BEFORE SHRI GEORGE MATHAN, JUDICIAL MEMBER AND
SHRI S. JAYARAMAN, ACCOUNTANT MEMBER

आयकर अपील सं./I.T.A. No. 405/Chny/2019

निर्धारण वर्ष/Assessment Year : 2014-15

Deputy Commissioner of Income Tax,
Corporate Circle 3(2),
Chennai – 600 034.

M/s. Vishranthi Homes Pvt. Ltd.,
Vs. No. 351, Vadhiraja Centre,
Avvai Shanmugam Salai,
Gopalapuram,
Chennai – 600 086.

[PAN: AABCV 3915D]

(अपीलार्थी/Appellant)

(प्रत्यर्थी/Respondent)

अपीलार्थी की ओर से/Appellant by

: Shri. AR.V. Sreenivasan, JCIT

प्रत्यर्थी की ओर से/Respondent by

: Shri. M. Kaushik, Advocate

सुनवाईकीतारीख/Date of Hearing

: 18.12.2019

घोषणाकीतारीख/Date of Pronouncement

: 04.03.2020

आदेश/ ORDER

PER S. JAYARAMAN, ACCOUNTANT MEMBER :

The Revenue filed this appeal against the order of Commissioner of Income Tax (Appeals)-7, Chennai in ITA No. 222(T)/CIT(A)-7/2016-17 dated 26.11.2018 for assessment year 2014-15.

2. At the time of hearing, the Ld.AR submitted that the tax effect is below Rs.50 lakhs and hence the Revenue's appeal would be covered by the CBDT Circular No.17/2019 dated 08.08.2019, fixing the monetary limit of Rs.50 lakhs. The Ld.DR on verification admitted that the tax effect involved in the appeal is less than Rs.50 lakhs.

3. On hearing both sides, we find that the tax effect in this case is less than Rs. 50 lakhs. The CBDT in its Circular No. 17/2019 dated 08.08.2019 instructed its officers to withdraw all the appeals pending before the ITAT where the tax effect is less than Rs. 50 lakhs. This Tribunal is of the considered opinion that this circular of CBDT is binding on the officers of the Department. Therefore, the Revenue cannot proceed further in this appeal. Accordingly, the appeal stands dismissed.

4. In the result, the appeal of the Revenue is dismissed.

Order pronounced on Wednesday, 04th March, 2020 at Chennai.

Sd/-
(जॉर्जमाथन)
(GEORGE MATHAN)
न्यायिकसदस्य/Judicial Member

Sd/-
(एसजयरामन)
(S. JAYARAMAN)
लेखासदस्य/Accountant Member

चेन्नई/Chennai,

दिनांक/Dated: 04th March, 2020

JPV

आदेशकीप्रतिलिपिअग्रेषित/Copy to:

1. अपीलार्थी/Appellant
2. प्रत्यर्थी/Respondent
3. आयकरआयुक्त अपील(/CIT(A))
4. आयकरआयुक्त/CIT
5. विभागीयप्रतिनिधि/DR
6. गार्डफाईल/GF